# GOVERNMENT OF INDIA MINISTRY OF FINANCE DEPARTMENT OF REVENUE

#### LOK SABHA

#### **UNSTARRED QUESTION NO.48**

## TO BE ANSWERED ON MONDAY THE 29<sup>TH</sup> NOVEMBER, 2021 AGRAHAYANA 8, 1943 (SAKA)

#### EXCISE DUTY ON PETROL AND DIESEL

#### 48. SHRIMATI MALA ROY:

Will the Minister of FINANCE be pleased to state:

- (a) the amount of central excise duty on per litre petrol and diesel;
- (b) the break-up of this excise duty in terms of basic duty, road and infrastructure cess and agricultural cess; and
- (c) the amount of central excise duty which is going to divisible pool?

### ANSWER

#### MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI PANKAJ CHAUDHARY)

(a): The amount of central excise duty collected on petrol and diesel per litre as on date, is as under:

Commodity	lity Total central excise duty (Rs. per litre	
Petrol (unbranded)	27.90	
Diesel (unbranded)	21.80	

(b): The break-up of present excise duty on Petrol and Diesel is as follows:

(Rs. /litre)

		(its:/iide)	
Particulars	Petrol	Diesel	
Basic Excise Duty	1.40	1.80	
Special Additional Excise Duty	11.00	8.00	
Additional Excise Duty (Road and Infrastructure cess)	13.00	8.00	
Agriculture Infrastructure & Development Cess	2.50	4.00	

(c): The "Basic Excise Duty" per litre as indicated in the table above, goes to the divisible pool